

SCHEDULE-II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
Yours Ethnic Foods Private Limited

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Yours Ethnic Foods Private Limited
2.	Date of incorporation of corporate debtor	22/01/2014
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15490GJ2014PTC078368
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 3 D Nidhishri Corporation, Nr. Vimal House, Vithalbhai Patel Colony, Stadium Rd, Nav Rangpura, Ahmedabad, Gujarat, India - 380013
6.	Date of closure of Insolvency Resolution Process	04/06/2025
7.	Liquidation Commencement date of corporate debtor	05/06/2025 (Order obtained from the website of Hon'ble NCLT on 05/06/2025)
8.	Name and registration number of the insolvency professional acting as Liquidator	Niharika Maheshwari IBBI Registration No.: IBBI/IPA-001/IP-P-02725/2022-2023/14157
9.	Address and e-mail of the liquidator, as registered with the Board	Address: A-904, Rudra Enclave, Althan Bhimrad Canal Road Near Shiv Residency, Bhimrad Surat, Gujarat 395007 Email: niharikamaheshwari2011@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 4026, World Trade Centre, Near 21 Century Building, Ring Road, Surat-395002 Email: cirp.yoursethnicfoods@gmail.com
11.	Last date for submission of claims	04/07/2025 (30th Day from the date of order by Hon'ble NCLT i.e., commencing from 05/06/2025)

Notice is hereby given that Hon'ble National Company Law Tribunal; Ahmedabad Bench Court-II has ordered the commencement of liquidation of the Yours Ethnic Foods Private Limited on 05/06/2025 (Order obtained from the website of NCLT on 05/06/2025).

The stakeholders of **Yours Ethnic Foods Private Limited** are hereby called upon to submit their claims with proof on or before **04/07/2025** to the Liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 10/06/2025
Place: Surat

Sd/
Niharika Maheshwari
(Liquidator)

In the matter of Yours Ethnic Foods Private Limited
IP Registration No.: IBBI/IPA-001/IP-P-02725/2022-2023/14157
AFA Certificate No.: AA1/14157/02/311225/107381
Valid upto 31-Dec-25